

GOVERNMENT OF INDIA
 MINISTRY OF AGRICULTURE AND FARMERS WELFARE
 DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES
 LOK SABHA
 UNSTARRED QUESTION NO 379
 TO BE ANSWERED ON 18TH JULY, 2017

PLASTIC EGGS

379. SHRI CH. MALLA REDDY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और कृषक कल्याण मंत्री be pleased to state:

- (a) whether the Government is aware of the reports that plastic eggs are being sold in some parts of the country;
- (b) if so, whether the Government has conducted tests on samples collected;
- (c) if so, the details and the outcome thereof; and
- (d) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
 (SHRI SUDARSHAN BHAGAT)

(a) Reports of plastic eggs have come to the notice of Food Safety and Standards Authority of India (FSSAI) through various platforms. Consequently, FSSAI has asked Commissioners of Food Safety of all States / Union Territories to ensure that there is no production / distribution of fake/artificial eggs and urged them to take up strict enforcement activities. However, no specific instance of presence of fake eggs in any part of the country has been received.

(b) to (d) Random sampling and testing of all types of food products is done by the officials of Food Safety Departments of the respective States/ UTs to check compliance of the standards laid down under the Food Safety and Standards (FSS) Act, 2006, Rules and Regulations made thereunder. In cases where the food samples are found to be non-conforming, recourse is taken to penal provisions under Chapter IX of the FSS Act, 2006.

Based on current information as per Annual Public Laboratory Testing Report given by FSSAI for the year 2016-2017, details of food samples, including eggs, collected, analysed, found non-conforming, and action taken during the year 2016-17 is as follows:

Total No. of samples received	No. of Samples Analysed	No. of Samples found adulterated and Misbranded	No. of Cases Launched		No. of Convictions/ Penalties	
			Criminal	Civil	Convictions	Penalties/ Amount raised in Rupees
39284	37934	6239	471	3861	288	984/ Rs.4,48,28,091